

products, including consumer items, for which the ISI has laid down standards.

Atrocities on Harijan Families in Village Jahana-Tola under Akbarpur Police Station in District Nawada

*37. SHRI DASARATHA DEB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the fact that some 35 Harijan families were driven out and their houses were ransacked in village Jahana-Tola under Akbarpur Police Station in District Nawada; and

(b) if so, the action taken by Government to protect their interests?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) and (b) According to information received from the Government of Bihar, some Harijans of village Jahana within the jurisdiction of Akbarpur Police-station in Nawada district had constructed 35 huts on a piece of land reported to have been purchased by one Shri Binda Singh of the village. Shri Binda Singh is alleged to have got those huts demolished on November 26, 1975. On a complaint lodged by the Harijans a case under section 148/436/326/307 and Section 25/27 of the Arms Act was registered in Akbarpur Police Station. Two accused persons, including Shri Binda Singh have been arrested and the remaining four have surrendered to the court. Investigation of the case is in progress.

Restriction on Piece Work Profit in Ordnance Factories

*38. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether restriction on piece work profit in ordnance factories had resulted in growing discontent amongst the employees; and

(b) whether the two Federations have lodged strong protests; and if so, the reaction of Government thereto?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VITHAL GADGIL): (a) and (b). Following the issue of Government orders relating to the calculation of earnings payable to piece workers in the light of revised pay scales wherein a limit of 50 per cent on piece work profit was imposed, there have been a few representations from some of the unions. Communications have also been received from the President, All India Defence Employees Federation suggesting removal of the ceiling. These are under examination.

Pakistan concentration of troops on Indo-Pak Border

*39. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of heavy concentration of troops on Pakistani side on Indo-Pak border; and

(b) if so, the steps proposed to be taken in the matter?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) and (b). Government is aware of the Pakistani military forces across the border and all necessary security steps are duly taken.

Industries in Backward Areas

*40. SHRI D. K. PANDA:
SHRI JHARKHANDE RAI:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the number of new industries set up in West Bengal, Orissa, Bihar and U. P. within the last six months;